

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER :  
PETITION NUMBER : TCP/102/2016  
NAME OF THE PETITIONER(S) : S. K. Ganesan & 6 others  
NAME OF THE RESPONDENT(S) : Balaji Rubber Industries Private Limited & 7 others  
UNDER SECTION : 397/398, 402 and 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) T. V. P. Saivihar M. A. Vishnu	Counsel for R1 - R5	T. V. P. Saivil
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2. S. Manoj Kumar (for B. Dhanaraj)	Counsel for R6 - R8	
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3. S. Manjula Devi, ADV For KSA & Co company secretaries	For petitioners	
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**ORDER**

Ms S Manjula Devi, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R1 to R5 and Shri S Manoj Kumar, counsel for R6 to R8 present. Both the counsel reported that there are two other connected matters and settlement talks in the presence of a mediator, Shri T S Krishnamurthy, former Election Commissioner, are in progress. Counsel for petitioner stated that a proposal has come from the other side for appointment of Chartered Accountant for which she seeks time to reply. Time extended at request. Put up on

22.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)